

F.No. J-11017/11/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 21st December, 2017

ORDER

The President is pleased to engage **Ms. Kanteti Sridevi**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Judicature at Hyderabad for the state of Telangana & for the state of Andhra Pradesh, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Judicature at Hyderabad
for the state of Telangana & for the state of Andhra Pradesh
SENIOR PANEL COUNSEL

Name of Advocate	Contact details	Enrollment number
Ms. Kanteti Sridevi	H. No. 8-2-438/1, Road No. 4, Banjara Hills, Hyderabad-500034. Mob: 9246521212 Tel. 040-23591444	AP/2440/1999

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
(Inder Kumar) 21.12.17
Additional Secretary

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri K. M. Nataraj, Additional Solicitor General of India (Southern Zone).
3. Shri K. Laxman, Asst. SGI, High Court of Judicature at Hyderabad.
4. The Registrar, High Court of Judicature at Hyderabad for the state of Telangana & for the state of Andhra Pradesh.
5. Ms. Kanteti Sridevi, Sr. Panel Counsel as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Guard File/Judicial Section with 5 spare copies.

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K. Gowda
Section Officer (Judicial Section)
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